



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

12 मार्च 2021 - 15 अगस्त 2023

Revised Constitution of Chandigarh Benches from 16.01.2023 to 20.01.2023
(20.01.2023 BEING FRIDAY BENCH)/16.01.2023 to 20.01.2023 (20.01.2023 को शुक्रवार) तक
पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/COURT ROOM	BENCH	HON'BLE MEMBERS
16.01.2023	THROUGH VIRTUAL HEARING	A	Shri A.D. Jain, Hon'ble VP Sh. Vikram Singh Yadav, Hon'ble AM
17.01.2023 to 19.01.2023	COURT NO. 1	A	Shri A.D. Jain, Hon'ble VP Sh. Vikram Singh Yadav, Hon'ble AM
16.01.2023	THROUGH VIRTUAL HEARING	SMC	Sh. Vikram Singh Yadav, Hon'ble AM
17.01.2023 to 19.01.2023	COURT NO. 2	SMC	Sh. Vikram Singh Yadav, Hon'ble AM
16.01.2023 to 19.01.2023	--	B	Cancelled

Note:

1. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench.


Assistant Registrar